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25.	Use of Plastics in Agriculture.
26.	Development of Commercial Floriculture.
27.	Development of Mushroom.
28.	Integrated Development of Tropical, Arid Temperate Zone Fruits.
29.	Integrated Development Programme of Cashewnut.
30.	Development of Root & Tuber Crops.
31.	Development of Betalvine.
32.	Development of Vegetables.
33.	Integrated Development of Spices.
34.	Training and Extension (Fisheries).
35.	Inland Fisheries Statistics.
36.	Fish Farm Development Agencies.
37.	Inland Fish Marketing.
38.	National Welfare of Fishermen.
39.	Investment in Debentures of LDBs.
40.	Non Overdue Cover Scheme.
41.	Agriculture Credit Stabilisation Fund.
42.	Assistance to Women's Cooperatives.
43.	Timely Reporting Scheme.
44.	Improvement of Crop Statistics.
45.	Livestock Census.
46.	Agricultural Census.

**MPLADS**

5817. SHRI RAM TAHAL CHAUDHARY :  
SHRI RAJIV PRATAP RUDY :  
SHRI SRIBALLAV PANIGRAHI :  
SHRI HARIN PATHAK :  
SHRI R.L.P. VERMA :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether any assessment has been made of the works done under MPs Local Areas Development Scheme;

(b) if so, the details thereof;

(c) whether number of irregularities regarding the over estimation of cost of projects or of other sorts have been detected;

(d) if so, details thereof;

(e) whether the Government propose to get them investigated; and

(f) if not, reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) :  
(a) and (b) After a good deal of consultations and discussions, the guidelines for the Scheme were revised only three months back. Information regarding implementation of the Scheme is received from the District Collectors from time to time.

As per the information received from the District Collectors, out of Rs. 2350.75 crores released during 1993-94 to 1996-97, an amount of Rs. 1069.07 crores has been spent till 6.5.1997.

(c) to (f) Some cases of irregularities in MPLADS funds have been reported. In such cases, the matter is taken up with the concerned District Collectors/the State Governments.

**ISI Activities in U.P.**

5818. PROF. OMPAL SINGH NIDAR :  
SHRI JAGATVIR SINGH DRONA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the newsitem captioned "Uttar Pradesh main ISI ki Aatanki Gatividhiyon key Sanket Mile" appearing in *Dainik Jagran* dated January 10, 1997;

(b) if so, whether the State Government has made any request to the Union Government to provide assistance in this regard; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) *Dainik Jagran* dated January 10, 1997 (Delhi Edition) does not carry any newsitem captioned "Uttar Pradesh Main ISI Ki Atanki Gatividhiyon Key Sanket Miley".

(b) and (c) In view of the above position, does not arise.

**Child Rackets**

5819. SHRI PANKAJ CHOWDHARY :  
SHRIMATI KETAKI DEVI SINGH :  
SHRIMATI RATNMALA D. SAVANOR :  
SHRI DINESH CHANDRA YADAV :  
SHRI RAJIV PRATAP RUDY :  
SHRI N.J. RATHWA :

Will the Minister of HOME AFFAIRS be pleased to state: